

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16873-JK (LD) of 2023

DATED:- 13 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

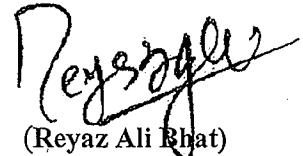
Secretary to Government

Dated:- 13- 12 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.16873 -JK(LD) of 2023 dated 13.12.2023

S. No.	Case No.	Case Title	OIC
1.	WP © No. 551/2022	Abdul Latief Sohail & Ors. v/s U.T of J&K & Ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
2.	OWP No. 1116/2014	Ghulam Nabi v/s U.T of J&K & Ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
3.	WP © No. 1700/2020	Shamas-ud-din & Ors v/s U.T of J&K & Ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
4.	WP © No. 375/2021	Mohd Iqbal v/s U.T of J&K & Ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
5.	WP © No. 2898/2022	Ghulam Mohd Naik v/s U.T of J&K & Ors.	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
6.	WP © No. 1054/2023	Abdul Rashid & Ors v/s U.T of J&K & Ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
7.	WP © No. 2150/2022	Abdul Manan v/s U.T of J&K & Ors	Rakesh Sharma, Tehsildar Gool, Mob. No. 9796825100
8.	WP © No. 163/2023	Mohd. Akhtar v/s U.T of J&K & Ors	Rakesh Sharma, Tehsildar Gool, Mob. No. 9796825100
9.	WP © No. /2023	Mohd Nasir Malik v/s U.T of J&K & Ors	Vijay Kumar, Tehsildar Batote Mob. No. 9419220638
10.	WP © No. 1841/2022	Bilal Ahmed Lone & Ors v/s Union of India & Ors	Imtiaz Ahmed, Tehsildar Banihal, Mob. No. 9419199924
11.	CCP(D) No. 16/2023	Chirag Din & Ors v/s Vijay Kumar & Ors	Tanveer UI Majid Wani, Sub-Divisional Magistrate, Gool Mob. No. 8803678797
12.	WP(C) No. 2798/2023	Sikandla Devi & ors v/s U.T of J&K and ors	Gias UI Haq, Collector Land Acquisition (ACR), Ramban Mob. No. 7780944269
13.	WP(C) No. 2516/2023	Mohd. Fareed Naik v/s U.T of J&K and ors	Tanveer UI Majid Wani, Sub-Divisional Magistrate, Gool Mob. No. 8803678797
14.	WP(C) No. 2737/2023	Mohd. Fareed Naik v/s U.T of J&K and ors	Rakesh Sharma, Tehsildar Gool, Mob. No. 9796825100

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15.	SWP No. 1084/2023	Mushtaq Ahmed and ors v/s Union of India and ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
16.	OWP No. 347/2013	Ghulam Nabi v/s State of J&K and ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
17.	WP(C) No. 2847/2023	Abdul Haq Wani v/s U.T of J&K and ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
18.	WP © No. /2023	Abdul Aziz & ors v/s U.T of J&K and ors	Zaheer Abass Bhat, Sub-Divisional Magistrate, Banihal Mob. No. 9596996193
19.	OWP No. 1781/2018	Alif Din v/s U.T of J&K and ors	Naser Javed, Tehsildar Pogal Paristan (Ukhral), Mob. No. 8803727907
20.	OWP No. 1733/2017	Nazir Shah & Ors v/s State of J&K & Ors	Harbans Lal, Collector Land Acquisition (ADC), Ramban Mob. No. 9419615662
21.	WP © No. 2880/2023	Sajad Shaheen & Ors v/s U.T of J&K & Ors	Imtiaz Ahmed, Tehsildar Banihal, Mob. No. 9419199924
22.	WP © No. 2940/2023	Mohd Amin Wani & Anr v/s U.T of J&K & Ors	Imtiaz Ahmed, Tehsildar Banihal, Mob. No. 9419199924
23.	WP © No. 1235/2023	Durga Devi & Ors v/s U.T of J&K & Ors	Gias Ul Haq, Collector Land Acquisition (ACR), Ramban Mob. No. 7780944269
24.	WP © No. 3025/2023	Tahir Hussain & Ors v/s U.T of J&K & Ors	Gias Ul Haq, Collector Land Acquisition (ACR), Ramban Mob. No. 7780944269
25.	WP © No. 1325/2023	Amboo Devi & Ors v/s U.T of J&K & Ors	Harvir Singh, Tehsildar Ramban, Mob. No. 9484219018
26.	WP © No. 3019/2023	Raja Muzamil Pervaiz v/s U.T of J&K & Ors	Gias Ul Haq, Collector Land Acquisition (ACR), Ramban Mob. No. 7780944269
27.	WP No. 3034/2023	Jewan Singh and Ors Vs UT of J&K and Ors	Sh Arun Kumar Badyal SDM Paddar
28.	OWP No. 2606/2019	Inhabitants of Village Pathgam Th. Ghulam Mohd Malik Vs State of J&K and ors	Dr. Devansh Yadav Deputy Commissioner Kishtwar

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